

Title: Raised objections on raising a matter of Congress party and its leader in the Zero Hour.

श्री सोहनवीर सिंह (मुजफ्फरनगर): सभापति महोदय, मैं आपको बहुत धन्यवाद देता हूँ कि इस अति लोकमहत्व के प्रश्न पर आपने मुझे बोलने का मौका दिया।

मैं आपसे एक मिनट में जानना चाहूँगा, मेरा आपसे प्रार्थना यह है कि चूँकि यह आपसे सम्बन्धित ही मेरा मामला है।।

एक बड़ी पार्टी है, उसमें बहुत से भीष्म, द्रोणाचार्य बैठे हैं, उनमें से एक आप भी हैं, आप भी भीष्म, द्रोणाचार्य की लाइन में आते हैं। मेरा निवेदन यह है कि एक ऐसी पार्टी, जिसने इतनी बड़ी जिम्मेदारी इस देश के प्रति निभाई है।..।

* Expunged as ordered by the Chair.

अन्य पार्टियों को कांग्रेस पार्टी में लाना गलत है। आज तो कांग्रेस पार्टी का नाम उठाना गलत है।।

यह कांग्रेस पार्टी नहीं है।

सभापति महोदय, मैं आपसे एक मिनट लूँगा, मैं अपने उद्गार व्यक्त करना चाहूँगा। इस पार्टी को कांग्रेस कहना देश के प्रति बहुत बड़ा अन्याय है।...।

कांग्रेस पार्टी नहीं है। अगर मुलायम सिंह जी कोई गलती कर दें तो कहेंगे

... (व्यवधान)

MR. CHAIRMAN: What is this? This is Zero Hour.

श्री सोहनवीर सिंह : मैं आपसे निवेदन करना चाहता हूँ, अगर मुलायम सिंह जी कोई गलती कर दें तो कहेंगे कि उसने यह गलती कर दी।...।

बहन मायावती यहां बैठी हैं, उनकी गलती सिर्फ इतनी है कि उन्होंने अम्बेडकर जी, जो इतने बड़े महापुरुष थे, उनको सिर्फ जग प्रसिद्ध नेता बना दिया। लेकिन यह इस देश के प्रति बहुत बड़ा अन्याय है।

... (व्यवधान)

सभापति महोदय : जीरो ऑवर में आप सरकार के ध्यान में क्या लाना चाहते हैं, वह बताइये।

... (व्यवधान)

श्री सोहनवीर सिंह : आने वाली पीढ़ियां जवाब मांगेंगी कि तुम्हारा १०० करोड़ लोगों का देश था।....।

... (व्यवधान)

यह कांग्रेस नहीं है।।

*Expunged as ordered by the Chair.

>SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Chairman, sir, how can such a matter be allowed to be raised here? Is it a matter for Parliament? ... (Interruptions) What is happening here? ... (Interruptions)

How can such a matter be allowed? Is this a matter for Parliament to decide? (Interruptions).

श्री छत्रपाल सिंह (बुलन्दशहर): क्या ये हमें बताएंगे कि कौन सा मामला गम्भीर है

... (व्यवधान)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions)*

SHRI MOTILAL VORA (RAJNANDGAON): This is very absurd. He has no right to say anything about the President of the Congress Party. (Interruptions).

MR. CHAIRMAN: Shri Sohanveer Singh, there is a limit. Do not say all these things. All those objectionable words will not be recorded.

SHRI SOMNATH CHATTERJEE : It is too much. (Interruptions).

>SHRI H.D. DEVEGOWDA (HASSAN): In Zero Hour, the Office scrutinises the list and then permits the Members to raise issues. Has this issue, which is not relevant here, been permitted by the Speaker to be raised? We can discuss B matters which are serious in nature. Has the Speaker permitted this matter to be raised in the Zero Hour? I want to know from the hon. Chairman about it. (Interruptions).

श्री आनन्द रत्न मोर्य (चंदौली) : आपने इनको अनुमति दी है, आपके कहने पर इन्होंने बोला है

... (व्यवधान)

SHRI H.D. DEVEGOWDA : I want a categorical answer from you. (Interruptions). Let me know whether the Speaker has permitted him or not. (Interruptions).

MR. CHAIRMAN: Do not disturb like this. I have to decide whether it is eligible or not.

... (Interruptions)

* Not Recorded.

MR. CHAIRMAN: Nothing will go on record. I have given the floor to the former Prime Minister, Shri Devegowda. Has he not got any right to ask the Chair?

... (Interruptions)

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श्री मोतीलाल वोरा (राजनांदगांव): सोनिया गांधी जी ने अभी तीन राज्यों में आपको मजा चखा दिया, क्या इतनी जल्दी भूल गए

... (व्यवधान)

जीरो ऑवर में कैसे उनका नाम ले रहे हैं

... (व्यवधान)

SHRI SOMNATH CHATTERJEE : This is Parliament of India. This is the highest forum of this country, (Interruptions).

MR. CHAIRMAN: Please do not shout. Let me hear.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : This is the highest forum of this country. This is the time for raising very important issues. But I do not know whether a particular party, with 'A' or 'B' or 'C' as its leader or President, can discuss a matter in this House which is entirely belonging to that party. We are being allowed to raise urgent matters of public importance. This is a very serious matter. I will request that the whole thing should be deleted. I am not concerned. I do not belong to the Congress Party. Who am I to select their leader? This is too much. (Interruptions).

SHRI MOTILAL VORA : We are proud of our leader. Nobody has got any right to say anything derogatory about our leader. (Interruptions). We will definitely say that this is a forum where important issues can be raised. How can he say anything about the President of our Party? Has he got any right to say that? (Interruptions). This is very absurd. (Interruptions). Kindly delete all those things which he has said. This is all nonsensical. Let him withdraw. (Interruptions). How can he raise all these things? (Interruptions).

13.00 hrs.

MR. CHAIRMAN: Let me tell you that Shri Devegowda, the former Prime Minister, has asked a relevant question.

... (Interruptions)

MR. CHAIRMAN: How can this House be conducted? Is it a free style? Or, what is this? He has asked a relevant question whether this subject was allowed to be taken up by this Member. The subject for which he has given a notice was: "Need to consider the law deciding the eligibility of contestants for contesting elections". He has brought in all extraneous matters in that. Whether any party 'A', 'B' or 'C' which needs to elect President or Secretary or for that matter anybody, that is the right of that particular party. That has nothing to do with this subject. I am sorry that he should not have brought all these things. All Members are agitated here.

... (Interruptions)

श्री सोहनवीर सिंह : मेरा नोटिस दिखवा लीजिए।

... (व्यवधान)

मैंने नोटिस दिया हुआ है।

... (व्यवधान)

MR. CHAIRMAN: Let me tell you that such objectionable matters will have to be withdrawn.

... (Interruptions)

MR. CHAIRMAN: If he is not withdrawing, I am expunging. Shri Mallu, I have already decided about it.

... (Interruptions)